

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-07-2024 AT 10:30 AM**

**CP (IB) No. 39/7/HDB/ 2023**

**AND**

**IA (IBC) 1488/2024 in CP (IB) No. 39/7/HDB/ 2023**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Indian Renewable Energy Development  
Agency Limited (IREDA)

**...Financial Creditor**

**AND**

M/s. Vamshi Rubber Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1488/2024**

Learned Counsel Mr Ravi Kiran Singh for applicant present through Video Conference.

Learned Counsel Mr Amir Bavani, for Respondent present through Video Conference.

Let a counter if any be filed in IA under e-filing No 2247/2024 before the next hearing date. Call on 22.07.2024.

Accordingly, **this urgent listing IA No 1488/2024 is disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**